

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/7659/2025 ARBP/19/2025	ASR ENGINEERING AND PROJECT LTD. VS NALCO, BBSR	AMIT PRASAD BOSE VS	// ( //
2	D-BLAPL/4044/2025 BLAPL/2173/2025	KUNA @ ALOK ROUSTRAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /384 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000197/2024
3	D-BLAPL/5730/2025 BLAPL/2174/2025	MAHESWAR BHOI @ DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BASELI SAHI PS /231 /2024 J.M.F.C. (II), PURI(Puri) GR/0000798/2024
4	D-BLAPL/5737/2025 BLAPL/2175/2025	JITENDRA SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	BINIKA /49 /2020 A.D.J.,SONEPUR(Sonepur ) SC/0000044/2020
5	D-BLAPL/5744/2025 BLAPL/2176/2025	MD. SHAJID VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000016/2023
6	D-BLAPL/5752/2025 BLAPL/2177/2025	PRASANNA KUMAR PRADHAN @ PINTU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 S.D.J.M.,KHURDA(Khordha ) 2(B)CC/0000001/2025
7	D-BLAPL/4901/2025 BLAPL/2178/2025	MD.MANIRUDDIN @ LITUN VS STATE OF ODISHA	LAMBODOR ACHARI VS	TIGIRIA /294 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000287/2024
8	D-BLAPL/5753/2025 BLAPL/2179/2025	JUNESH RAITA @ RAITO VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	ADVA /63 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000057/2021
9	D-BLAPL/5836/2025 BLAPL/2180/2025	SANGRAM KESORI PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIKABALI /15 /2025 SPECIAL JUDGE (POCSO), PHULBANI(Khordha) Spl/0000006/2025
10	D-BLAPL/5830/2025 BLAPL/2181/2025	TITAS MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SURADA /45 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000018/2025
11	D-BLAPL/5719/2025 BLAPL/2182/2025	JANMEJAYA JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /597 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0001285/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/5831/2025 BLAPL/2183/2025	KAIBATI DEHURI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /5 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000024/2025
13	D-BLAPL/5823/2025 BLAPL/2184/2025	LOKANATH MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /332 /2021 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000049/2021
14	D-BLAPL/5818/2025 BLAPL/2185/2025	BHABAGRAHI PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /105 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000104/2025
15	D-BLAPL/4855/2025 BLAPL/2186/2025	SAGAR RANJAN PATI @ SAGAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOCITY PS /331 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001289/2024
16	D-BLAPL/5754/2025 BLAPL/2187/2025	RANU BANIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /156 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Ganjam) Spl/0000085/2024
17	D-BLAPL/5756/2025 BLAPL/2188/2025	RAMA KRUSHNA NAHAK @ BULU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	BERHAMPUR SADAR /296 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001170/2024
18	D-BLAPL/5164/2025 BLAPL/2189/2025	INDI MUNDA @ ENDI MUNDA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	RAIRAKHOL /299 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000703/2024
19	D-BLAPL/5862/2025 BLAPL/2190/2025	AMANJAYA NAYAK VS STATE OF ODISHA	SULOCHANA PATRO VS	BAIDYANATHPUR /518 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002352/2024
20	D-BLAPL/5536/2025 BLAPL/2191/2025	PABITRA KHUNTIA VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	MARINE PS AT JAMBO /95 /2021 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000226/2023
21	D-BLAPL/5837/2025 BLAPL/2192/2025	BIRAJA THAKUR SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JHARSUGUDA GRPS /4 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000003/2025
22	D-BLAPL/5838/2025 BLAPL/2193/2025	BIJAYA KUMAR BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAIKANI-DIHI /29 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak ) Spl/0000006/2025
23	D-BLAPL/5863/2025	PRUTHWIRAJ TRIPATHY	BIJAY KUMAR BEHERA	TOMANDO /36 /2025

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2194/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000070/2025
24	D-BLAPL/5881/2025 BLAPL/2195/2025	KADAR KHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	/ /0 J.M.F.C.,JATNI(Khordha ) 2(A)CC/0000016/2025
25	D-BLAPL/5677/2025 BLAPL/2196/2025	BUDU MOHANA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /44 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000151/2025
26	D-BLAPL/5819/2025 BLAPL/2197/2025	SAIDRAK GAMANGO @ SAIDROKA GAMANGO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /332 /2021 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000049/2021
27	D-BLAPL/5834/2025 BLAPL/2198/2025	RAHUL SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIBANIA /157 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000020/2025
28	D-BLAPL/5872/2025 BLAPL/2199/2025	AMANJAYA NAYAK VS STATE OF ODISHA	SULOCHANA PATRO VS	BAIDYANATHPUR /463 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002070/2024
29	D-BLAPL/1604/2025 BLAPL/2200/2025	BISWAJIT SAHU VS STATE OF ODISHA	RAJJEET ROY VS	LOISINGHA(BOLANGIR) /360 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000088/2024
30	D-BLAPL/5504/2025 BLAPL/2201/2025	RAGHU GOPAL @ SHABBAN DEWAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /11 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000074/2025
31	D-BLAPL/38490/2024 BLAPL/2202/2025	UTKAL KESHARI KHUNTIA @ LULU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /365 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001449/2024
32	D-BLAPL/3736/2025 BLAPL/2203/2025	BASISTHA NAG @ BHARAT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /330 /2024 A.D.J.PATNAGARH(Balangir) SC/0000001/2025
33	D-BLAPL/5886/2025 BLAPL/2204/2025	SANAPUA @ RAHUL NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1073 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002087/2024
34	D-BLAPL/4093/2025 BLAPL/2205/2025	KADIALU JUDHISTI @ K.JUDHISTIR VS	DIBYAJYOTI SAHOO VS	GOLANTHARA (BERHAMPUR) /203 /202 SPECIAL JUDGE(POCSO), BERHAMPUR

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/5891/2025 BLAPL/2206/2025	STATE OF ODISHA PRAKASH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SAMRESH PATNAIK VS	Spl/0000061/2020 ERASAMA /505 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur ) GR/0000848/2024
36	D-BLAPL/5899/2025 BLAPL/2207/2025	DIPANKAR HALDAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /382 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000474/2024
37	D-BLAPL/5883/2025 BLAPL/2208/2025	P. LATHA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000006/2025
38	D-BLAPL/5689/2025 BLAPL/2209/2025	ABHI ROUT @ ABHIRAM KETAKI VS STATE OF ODISHA	JIBAN RANJAN DASH VS	JAIPATNA /219 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000299/2024
39	D-BLAPL/5890/2025 BLAPL/2210/2025	TULU MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /26 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000079/2025
40	D-BLAPL/5963/2025 BLAPL/2211/2025	BISWARDARSHI SAHOO VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	ROURKELA VIGILANCE /2 /2025 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh ) GR/0000002/2025
41	D-BLAPL/5856/2025 BLAPL/2212/2025	SRIDHAR DAS VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BANSADA /327 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000876/2024
42	D-BLAPL/4781/2025 BLAPL/2213/2025	GAYADHAR DAS VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	JENAPUR /19 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000106/2025
43	D-BLAPL/5904/2025 BLAPL/2214/2025	GURU @ GURU GOBINDA PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	KUNDHEIGOLA /201 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000394/2024
44	D-BLAPL/5723/2025 BLAPL/2215/2025	ALOK RANJAN DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /332 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(Nawapara ) ST/0000010/2025
45	D-BLAPL/5915/2025 BLAPL/2216/2025	BHAGIRATHI LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /227 /2024 A.D.J.,BOUDH(Baudh ) ST/0000041/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/4780/2025 BLAPL/2217/2025	MANTU @ GHANA TIRIA VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	JENAPUR /19 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000106/2025
47	D-BLAPL/5800/2025 BLAPL/2218/2025	BIBHUDUTTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PANPOSH(Sundargarh) GR/0000191/2025
48	D-BLAPL/5918/2025 BLAPL/2219/2025	BABULU CHHANDA VS UNION OF INDIA (NCB)	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /6 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000061/2024
49	D-BLAPL/5926/2025 BLAPL/2220/2025	ABANTI MOHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT SADAR /11 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000006/2024
50	D-BLAPL/5728/2025 BLAPL/2221/2025	RAMAKANTA BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KOREI /187 /2020 AD-HOC A.D.J.(FTSC-II),JAJPUR(Jajapur ) Spl/0000089/2020
51	D-BLAPL/5934/2025 BLAPL/2222/2025	JAYADEB DAS @ RAHUL KUMAR DAS @ KATHIA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARIPADA SADAR /30 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000126/2025
52	D-BLAPL/5215/2025 BLAPL/2223/2025	LAXMAN DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	REMUNA /2 /2023 ASST.SESSIONS JUDGE(STC),BALESWA ST/0000060/2024
53	D-BLAPL/5923/2025 BLAPL/2224/2025	SAUMYA @ SOMYA @ SOUMYA RANJAN DAS VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	MALKANGIRI /713 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000870/2024
54	D-CMP/7633/2025 CMP/287/2025	DEBENDRA KUMAR MAHUNTA @ MOHANTA VS UPENDRA KUMAR MAHUNTA	SEETARAM JENA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000182/2019
55	D-CMP/7676/2025 CMP/288/2025	LOBHAMANI PATRA @ LOBHAMANI MARTHA VS MAHA ZURUN NISHA	MANAS RANJAN BAUG VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2023
56	D-CMP/6855/2025 CMP/289/2025	GANJAM URBAN TRANSPORT SERVICES LTD., (GUTSL), GANJAM VS PAIDISETTY ANIL KUMAR	MANOJ KUMAR PANDA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) Fao/0000014/2023
57	D-CMP/7608/2025	NANDAKISHORE PANIGRAHI	MANORANJAN PADHI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/290/2025	VS LOKANATH PANI	VS	CIVIL JUDGE (SD),BHADRAK(Bhadrak ) IA/0000407/2014
58	D-CMP/7251/2025 CMP/291/2025	KAUTUKA PATI VS DEEPAK KUMAR PAUL	NETRANANDA BISWAL VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujha CMA/0000002/2018
59	D-CMP/7711/2025 CMP/292/2025	BICHITRANANDA SAHOO VS ANASUYA PANDA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000007/2020
60	D-CMP/7662/2025 CMP/293/2025	SASMITA SWAIN VS LAGNAZEETA RAY	KALPATARU MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC CS/0001118/2023
61	D-CONTC/7620/2025 CONTC/927/2025	DEBASHISA KUMAR BABU VS GAURV SHIVAJI ISALWAR,IAS	SAIBRATA RATH VS	// () //
62	D-CONTC/7631/2025 CONTC/928/2025	DR.SUNIL KUMAR SAHU VS BHUPENDRA SINGH POONIA, I.A.S.	ADV VS	// () //
63	D-CONTC/7656/2025 CONTC/929/2025	DURGA PRASAD MISHRA VS KRUSHNA CHANDRA NAYAK,OES,SB	BRAJAKISHORE SAHOO VS	// () //
64	D-CONTC/638/2025 CONTC/930/2025	KALPANA TRIPATHY VS MANORANJAN MALLICK,DIRECTOR,SECONDARY EDU.,ODISHA	ADV. VS	// () //
65	D-CONTC/7582/2025 CONTC/931/2025	RAMESH CHANDRA MAHAPATRA VS PRASANNA KUMAR SAMANTARAY,TAHASILDAR,KANTAPADA	ADV. VS	// () //
66	D-CONTC/3671/2025 CONTC/932/2025	SARASWATI BEHERA VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// () //
67	D-CONTC/7674/2025 CONTC/933/2025	KRUSHNA CHANDRA PANIGRAHI VS BHUPENDRA SINGH PUNIA,COMMNR.-CUM-SECY.,SKILL DEVELOPMENT AND TECHNOLOGY,ODISHA	ADV. VS	// () //
68	D-CONTC/7677/2025 CONTC/934/2025	SANDHYARANI LENKA VS	ADV. VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/7606/2025 CONTC/935/2025	SHALINI PANDIT, IAS PRAKASH KUMAR SAHOO VS DEBASIS ROUT,TAHASILDAR,VYASANAGAR	ADV. VS	// // ()
70	D-CONTC/7681/2025 CONTC/936/2025	MAHENDRA KUMAR PATI VS RAJESH PRABHAKAR PATIL,IAS	SABYASACHI MISHRA VS	// () //
71	D-CONTC/4452/2025 CONTC/937/2025	AJAY KUMAR PATTNAIK VS PRAMOD KAR,BLOCK EDUCATION OFFICER,PURI	BIJAYALAXMI SAHOO VS	// () //
72	D-CONTC/5169/2025 CONTC/938/2025	BAIKUNTHANATH GOCHHI VS USHA PADHI,SECY.,HOUSING AND U.D DEPT,ODISHA	ADV. VS	// () //
73	D-CONTC/5988/2025 CONTC/939/2025	P. ATISH PRASAD VS SATYABRATA BEHERA,CHIEF ENGR. , PLAN ROADS	ADV. VS	// () //
74	D-CONTC/7567/2025 CONTC/940/2025	BINOD BIHARI BAG VS ABOLI SUNIL NARAVANE,IAS	ADV. VS	// () //
75	D-CONTC/7571/2025 CONTC/941/2025	TARA PRASAD PATRA VS KANHU CHARAN GHADEI,TAHASILDAR,CHILIKA,KHURDA	JAGAJIBAN PRADHAN VS	// () //
76	D-CONTC/7578/2025 CONTC/942/2025	PRADIP KUMAR MOHANTY VS HARIHAR DEHURY,BLOCK EDUCATION OFFICER,HINDOL,DHENKANAL	ADV. VS	// () //
77	D-CONTC/7585/2025 CONTC/943/2025	SUSHANTA KUMAR RATH VS PRAVEEN GARG,G.M (HR), NTPC LTD.	ADV. VS	// () //
78	D-CONTC/7602/2025 CONTC/944/2025	KRITI CHANDRA MAHANANDA VS CHANDRA SEKHAR PADHI,ENGR. IN CHIEF,W.R.DEPT,ODISHA	ADV. VS	// () //
79	D-CONTC/7604/2025 CONTC/945/2025	PARIMITA MISHRA VS MANOJ AHUJA,IAS	ADV. VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/6064/2025 CONTC/946/2025	KALYANI MOHANTY VS SHALINI PANDIT, IAS	GOPAL KRUSHNA NANDA VS	// () //
81	D-CONTC/6819/2025 CONTC/947/2025	GHANSHYAM ROUT VS SATYABRATA SAHU, IAS	PRABIN DAS VS	// () //
82	D-CONTC/6869/2025 CONTC/948/2025	SUJIT DEBATA VS BILASH KUMAR BEHERA, ENGR.-IN-CHIEF, ODISHA WATER SUPPLY AND SWERAGE BOARD, CUTTACK	ADV. VS	// () //
83	D-CONTC/7605/2025 CONTC/949/2025	KANAKALTA SAHOO VS P.L.HARANADH, IRTS, CHAIRMAN, PARADEEP PORT TRUST, JAGATSINGHPUR	ADV. VS	// () //
84	D-CONTC/7686/2025 CONTC/950/2025	SUNIT KUMAR PATRA VS MIHIR KUMAR PANDA, S.P., NABRANGPUR	ADV. VS	// () //
85	D-CRLA/5247/2025 CRLA/263/2025	VICTIM VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /251 /2018 SPECIAL JUDGE, BAUDH (Baudh ) Spl/0000010/2019
86	D-CRLA/5358/2025 CRLA/264/2025	JAGANATH POLAI@JAGA POLAI VS STATE OF ODISHA	GOURAV MOHANTY VS	ASKA /260 /2012 A.D.J., ASKA (Ganjam) ST/0000018/2015
87	D-CRLA/5814/2025 CRLA/265/2025	SATYA PRAKASH BEHERA VS STATE OF ODISHA (VIG.)	MANAS RANJAN BAUG VS	BHUBANESWAR VIGILANCE /33 /2006 SPL.JUDGE (VIG.), BHUBANESWAR (Kho) TR/0000034/2010
88	D-CRLA/4946/2025 CRLA/266/2025	ASHOK KUMAR PANIGRAHI@POTALA@BABU VS STATE OF ODISHA	JNANINDRA PANI VS	JAJPUR TOWN /248 /2023 SPECIAL JUDGE (POCSO), JAJPUR (Jajap) Spl/0000077/2023
89	D-CRLA/5896/2025 CRLA/267/2025	KANHU SINGH VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	BANGRIPOSI /97 /2018 SPECIAL JUDGE (POCSO), BARIPADA (M) Spl/0000101/2018
90	D-CRLLP/4743/2025 CRLLP/15/2025	RABINDRA NATH PANDA VS GUNANIDHI SAHOO	MANAS RANJAN DHAL VS	//0 J.M.F.C.(III), CUTTACK (Cuttack) ICC/0000132/2012
91	D-CRLLP/4283/2025	BABY ASSOCIATES, MAYURBHANJ	ANUPAM DASH	//0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLLP/16/2025	VS SK.NAJRUL	VS	J.M.F.C.,BARIPADA(Mayurbhanj) ICC/0000099/2020
92	D-CRLMC/5680/2025 CRLMC/817/2025	SUBHASHMITA SWAIN@SINGH VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	/ /0 S.D.J.M.,KHURDA(Khordha ) ICC/0000077/2024
93	D-CRLMC/4424/2025 CRLMC/818/2025	SAROJ ROUT VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	GONDIA /250 /2024 J.M.F.C.,GONDIA(Dhenkanal) GR/0000615/2024
94	D-CRLMC/4454/2025 CRLMC/819/2025	CHAKRADHAR BEHERA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	GONDIA /250 /2024 J.M.F.C.,GONDIA(Dhenkanal) GR/0000615/2024
95	D-CRLMC/5684/2025 CRLMC/820/2025	NAGA VARUPU JAGANADHA RAO@N.V.JAGANNATH RAO@ N.V.J RAO VS ASSISTANT DIRECTOR(PMLA),ENFORCEMENT DIRECTORATE,KHURDA	LALITENDU MOHAPATRA VS	/ /0 SPECIAL JUDGE (CBI),BHUBANESWAR CRMC/0000045/2020
96	D-CRLMC/4592/2025 CRLMC/821/2025	AJIT KU. SAHU VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	GONDIA /250 /2024 J.M.F.C.,GONDIA(Dhenkanal) GR/0000615/2024
97	D-CRLMC/5647/2025 CRLMC/822/2025	G.S.N. MURTY VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken ICC/0000004/2007
98	D-CRLMC/5697/2025 CRLMC/823/2025	LAXMIDHAR SAHOO VS ALLADINI SAHOO	PRAVASH CHANDRA JENA VS	/ /0 A.D.J.,PADAMPUR(Bargarh ) CRREV/0000006/2024
99	D-CRLMC/5748/2025 CRLMC/824/2025	MANTU ROURAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /334 /2024 DISTRICT & SESIONS JUDGE,BHUBANE CMC/0000089/2024
100	D-CRLMC/5662/2025 CRLMC/825/2025	GHANASHYAM BHOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /91 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000353/2023
101	D-CRLMC/5773/2025 CRLMC/826/2025	RAJENDRA KUMAR MOHANTY VS STATE OF ODISHA	RAMAKANTA PANDA VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000405/2023
102	D-CRLMC/5668/2025 CRLMC/827/2025	PRAKASH CHANDRA PRADHAN VS	PRAKASH KUMAR BEURA VS	BANKI /35 /2022 P.O SPL.COURT SC AND ST (POA) ACT,

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/5672/2025 CRLMC/828/2025	STATE OF ODISHA LALU PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	Spl/0000025/2022 BANKI /56 /2022 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000040/2022
104	D-CRLMC/5675/2025 CRLMC/829/2025	BHAGABAN KHATUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /46 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000041/2020
105	D-CRLMC/5743/2025 CRLMC/830/2025	MAMATARANI JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA MODEL /454 /2022 S.D.J.M.,KHURDA(Khordha ) GR/0001531/2022
106	D-CRLMC/5799/2025 CRLMC/831/2025	LILI NAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /449 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0002005/2021
107	D-CRLMC/5825/2025 CRLMC/832/2025	SANJAY MEHENA @ SANJAY MEHENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar) GR/0000453/2014
108	D-CRLMC/5646/2025 CRLMC/833/2025	HARISHANKAR BARIK VS SAUBHAGYA LAXMI PATTNAIK	NIRANJAN LENKA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0001678/2017
109	D-CRLMC/5652/2025 CRLMC/834/2025	TARACHAND AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 DISTRICT & SESSIONS JUDGE,KEONJH CRREV/0000015/2024
110	D-CRLMC/5848/2025 CRLMC/835/2025	AMZAD KHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KOSAGUMUDA /132 /2023 ASST. SESSIONS JUDGE(W.C.),NABARA GR/0001162/2023
111	D-CRLMC/5866/2025 CRLMC/836/2025	NARAHARI BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MAHANGA /133 /2022 J.M.F.C. MAHANGA(Cuttack) ICC/0000075/2024
112	D-CRLMC/5880/2025 CRLMC/837/2025	DINESH AGARWAL VS UNION OF INDIA	AVIJIT PATNAIK VS	JAGATPUR /103 /2025 ( ) //
113	D-CRLMP/5853/2025 CRLMP/273/2025	KALIYUG HAREKRISHNA PRATIHARI VS STATE OF ODISHA	PRAGYAN NALINI NAYAK VS	/ /0 S.D.J.M.,PURI(Puri) ICC/0000063/2014

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/5828/2025 CRLMP/274/2025	MOUSUMI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
115	D-CRLMP/5873/2025 CRLMP/275/2025	SNIGDHA SASMAL VS SAMBIT SASMAL	MONOMOY BASU VS	MAHILA P.S. BUXIBAZAR /67 /2023 () //
116	D-CRLMP/5740/2025 CRLMP/276/2025	KUSHUMA BALA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /693 /2023 () //
117	D-CRLREV/5691/2025 CRLREV/102/2025	BAPUN@MRUNMAYA SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	BANARAPAL /292 /2020 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000001/2021
118	D-FAO/2706/2025 FAO/94/2025	LEGAL MANAGER(T.P. CELL) M/S NEW INDIA ASSURANCE CO.LTD,CUTTACK VS DEBANANDA SAHU	SUBRAT SATPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000371/2021
119	D-MACA/7080/2025 MACA/254/2025	ISWAR KALANDI VS SULOCHANA HEMBRAM	PRATAP KUMAR BEHERA VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000061/2022
120	D-MACA/7429/2025 MACA/255/2025	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.,JAJPUR VS JOSEF PURTI	PRAMOD KUMAR TRIPATHY VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000094/2021
121	D-MACA/5967/2025 MACA/256/2025	NAGARJUNA SENAPATI VS BADRINARAYAN HOTA	JEEVANJYOTI MOHANTY VS	// III MACT,PURI(Puri) Mac/0000294/2012
122	D-MACA/7245/2025 MACA/257/2025	BED PADHAN VS MANBODH PADHAN	JAGABANDHU SAHU VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000142/2015
123	D-MACA/7552/2025 MACA/258/2025	GOURA GOPAL DAS VS SAMBIT PATNAIK	BIRANCHI NARAYAN RATH VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000365/2013
124	D-MACA/7640/2025 MACA/259/2025	NATIONAL INSURANCE COMPANY LTD., SAMBALPUR VS LAXMIPRIYA PATEL	BIJOY DASMOHAPATRA VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000014/2022
125	D-MATA/7493/2025	ULLASH MOHANTY	BINI MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/85/2025	VS MAMATA NAYAK	VS	JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000015/2017
126	D-MATA/1410/2025 MATA/86/2025	SHESADEV MAHANANDA VS TAPASWINI PODH	RABINDRA NATH PRUSTY VS	// JUDGE, FAMILY COURT, JHARSGUDA(Jhars) Mat/0000140/2021
127	D-MATA/5305/2025 MATA/87/2025	SUMITRA BARIK VS BHAJAMAN BARIK	SWAYAMPRAVA DASH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000108/2023
128	D-MATA/5996/2025 MATA/88/2025	MANORANJAN JAKAKA VS LAXMIPRIYA NAYAK	GOPINATH MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra) CP/0000028/2024
129	D-MATA/7560/2025 MATA/89/2025	RAHUL JENA VS SUJATA BISWAL	SUJATA JENA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta) CP/0000598/2021
130	D-MSA/4124/2025 MSA/12/2025	SAILENDRA KUMAR MISHRA VS LIC HFL CARE HOMES LTD., BBSR	HIMANSHU SEKHAR MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000138/2022
131	D-RPFAM/6664/2025 RPFAM/52/2025	BABULA BEHERA VS NANDINI BEHERA	KOUSIK ANANDA GURU VS	// JUDGE FAMILY COURT,GANJAM(Ganja) Crp/0000154/2022
132	D-RPFAM/7114/2025 RPFAM/53/2025	SARITA RANI MISHRA VS SUBRAT KUMAR MISHRA	PRAJIT KUMAR PRADHAN VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000009/2024
133	D-RPFAM/7627/2025 RPFAM/54/2025	SIBANANDA JENA VS SASMITA NAHAK	JYOTIRMAYA SAHOO VS	// JUDGE FAMILY COURT,KHURDA(Khor) Crp/0000162/2020
134	D-RSA/7190/2025 RSA/101/2025	SIBA SAHU VS GUNANIDHI SAHU	SUJATA DASH VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000049/2022
135	D-RSA/54598/2024 RSA/102/2025	UMAKANTA MAHARATHI VS JYOSHNAMAYEE MAHARATHI	SUDARSAN BEHERA VS	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh) RFA/0000065/2015
136	D-RSA/6360/2025 RSA/103/2025	SHREE JAGANNATH BALLAV ENDOWMENT TRUST BOARD, PURI VS	SANJAY KUMAR PRADHAN VS	// 1ST A.D.J.,PURI(Puri)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RVWPET/7584/2025 RVWPET/61/2025	PREMAMAYEE SINGH CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI VS SURYA NARAYAN DAKUA	RAJESH KUMAR MAHAPATRA, (SR. PANEL COUNSEL) / VS	RFA/0000040/2004 ()
138	D-TRP(C)/7771/2025 TRP(C)/58/2025	SRIYA SWATI SUCHARITA SWAIN VS TRUPTIMANAS KAP	SATYA RANJAN PATI VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000262/2022
139	D-WA/7553/2025 WA/488/2025	STATE OF ODISHA VS SUDAM CHARAN DASH	ARABINDA TRIPATHY,A.G.A VS	// ()
140	D-WA/7557/2025 WA/489/2025	STATE OF ODISHA VS SATYASHRI MOHAPATRA	SASWAT DAS, A.G.A. VS	// ()
141	D-WA/7580/2025 WA/490/2025	STATE OF ODISHA VS KAILASH CHANDRA DASH	ARABINDA TRIPATHY,A.G.A VS	// ()
142	D-WA/7561/2025 WA/491/2025	STATE OF ODISHA VS MANOJ KUMAR MISHRA	ARABINDA TRIPATHY, A.G.A. VS	// ()
143	D-WA/7603/2025 WA/492/2025	UNION OF INDIA VS N.SONAM SHILPA	BISWAJIT MAHARANA VS	// ()
144	D-WA/7487/2025 WA/493/2025	COAL INDIA LIMITED VS DR PRAVAT KUMAR PANDA	HARIPAD MOHANTY VS	// ()
145	D-WA/7667/2025 WA/494/2025	SURESH KUMAR SINGH VS STATE OF ODISHA	GOURI MOHAN RATH VS	// ()
146	D-WA/7738/2025 WA/495/2025	STATE OF ODISHA VS KAMINI ACHARYA	ARABINDA TRIPATHY,A.G.A VS	// ()
147	D-WP(C)/7577/2025 WP(C)/5821/2025	D.D. BUILDERS LTD., BBSR. VS ODISHA CONSTRUCTION CORPORATION LTD., BBSR.	SIDHANT DWIBEDI VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/7623/2025 WP(C)/5822/2025	NRUSINGH CHARAN PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
149	D-WP(C)/7579/2025 WP(C)/5823/2025	RADHA KANTA TANDI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
150	D-WP(C)/7621/2025 WP(C)/5824/2025	RAMA KRISHANA PANDIT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
151	D-WP(C)/7624/2025 WP(C)/5825/2025	M/S. GREEN FIELD SCHOOL, KEONJHAR VS REGIONAL PROVIDENT FUND COMMISSIONER, KEONJHAR	SOMALEEN PATNAIK VS	// 0 //
152	D-WP(C)/7692/2025 WP(C)/5826/2025	M/S GHANASHYAM MISRA AND SONS (P) LTD., KOLKATA VS STATE OF ODISHA	SARADA PRASAD SARANGI VS	// 0 //
153	D-WP(C)/7626/2025 WP(C)/5827/2025	NIMAI CHARAN NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
154	D-WP(C)/7616/2025 WP(C)/5828/2025	CHAKRADHAR MOHANTY VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
155	D-WP(C)/7678/2025 WP(C)/5829/2025	BASANTA KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
156	D-WP(C)/7105/2025 WP(C)/5830/2025	PRANAKRISHNA KHATUA VS THE CHIEF EXECUTIVE OFFICER TPCODL., KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
157	D-WP(C)/7595/2025 WP(C)/5831/2025	ODISHA STATE FINANCIAL CORPORATION, CUTTACK VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// 0 //
158	D-WP(C)/7637/2025 WP(C)/5832/2025	RAMESH CHANDRA PATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
159	D-WP(C)/7610/2025	M/S. SAKUNTALA ENTERPRISES	KANANBALA ROY CHOUDHURY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5833/2025	VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	VS	0 //
160	D-WP(C)/7572/2025 WP(C)/5834/2025	KHADI AND VILLAGE INDUSTRIES COMMISSION, MUMBAI VS NAKKA LAXMINARAYAN REDDY	SISIR KUMAR PUROHIT VS	// 0 //
161	D-WP(C)/7574/2025 WP(C)/5835/2025	QNETIC TECHNO MEDICAL FOUNDATION, KHURDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
162	D-WP(C)/7611/2025 WP(C)/5836/2025	RATNAKAR NAYAK VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
163	D-WP(C)/7613/2025 WP(C)/5837/2025	BHABAGRAHI PARIDA VS THE PRINCIPAL SECY, GOVT. OF ODISHA, H AND URBAN DEVELOPMENT DEPT., BBSR	SANGRAM MISHRA VS	// 0 //
164	D-WP(C)/7593/2025 WP(C)/5838/2025	RAJAT KESHARI NAYAK @ NAIK VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	// 0 //
165	D-WP(C)/7736/2025 WP(C)/5839/2025	M/S. GHANASHYAM MISRA AND SONS (P) LTD., MAYURBHANJ VS UNION OF INDIA	SARADA PRASAD SARANGI VS	// 0 //
166	D-WP(C)/6913/2025 WP(C)/5840/2025	MAKARDHWAJA SAMARATH VS M.C.L.,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
167	D-WP(C)/7615/2025 WP(C)/5841/2025	JAYAGOVINDA PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
168	D-WP(C)/7598/2025 WP(C)/5842/2025	NARASINGHA JENA VS DIRECTORATE OF INDUSTRIES, MICRO AND SMALL MEDIUM ENTERPRISE(M.S.M.E)ORISSA	AJAYA KUMAR PRADHAN VS	// 0 //
169	D-WP(C)/7568/2025 WP(C)/5843/2025	TANUJ KUMAR MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
170	D-WP(C)/7729/2025 WP(C)/5844/2025	PARSURAM APAT VS	SANTOSH KUMAR ROUT VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/7589/2025 WP(C)/5845/2025	STATE OF ODISHA DURGA CHARAN DEY VS	KAPILA CHARAN NAYAK VS	// // 0
172	D-WP(C)/7569/2025 WP(C)/5846/2025	STATE OF ODISHA SAYED ARSAD ALI VS	PRASANTA KUMAR SATAPATHY VS	// // 0
173	D-WP(C)/7733/2025 WP(C)/5847/2025	BANDHAN BANK LTD., ANGUL BRANCH CHAKRADHAR SASMAL VS	DIPTI RANJAN MOHAPATRA VS	// // 0
174	D-WP(C)/7566/2025 WP(C)/5848/2025	STATE OF ODISHA SUDHIR RANJAN PANIGRAHI VS	ANNADA PRASAD MOHANTY VS	// // 0
175	D-WP(C)/7735/2025 WP(C)/5849/2025	STATE OF ODISHA BASANTA RAGADA VS	SANTOSH KUMAR ROUT VS	// // 0
176	D-WP(C)/7601/2025 WP(C)/5850/2025	STATE OF ODISHA SANTILATA PATRA VS	SAIBRATA RATH VS	// // 0
177	D-WP(C)/7726/2025 WP(C)/5851/2025	STATE OF ODISHA MADHUSMITA SAHOO VS	SATYAJIT BEHERA VS	// // 0
178	D-WP(C)/7617/2025 WP(C)/5852/2025	STATE OF ODISHA PRASANNA KUMAR GANTAYAT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
179	D-WP(C)/7629/2025 WP(C)/5853/2025	STATE OF ODISHA ARUNA KUMAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
180	D-WP(C)/4550/2025 WP(C)/5854/2025	STATE OF ODISHA FALGUNI @ FAGUNI BADHEI VS	SHAMBHU CHARAN NATH SHARMA VS	// // 0
181	D-WP(C)/7663/2025 WP(C)/5855/2025	MOHANADI COAL FIELDS LTD., SAMBALPUR SUDARSHAN SUNDARAY VS	BIKRAM KESHARI RAJ VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/7645/2025 WP(C)/5856/2025	GIRIDHARI MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
183	D-WP(C)/7476/2025 WP(C)/5857/2025	SITARAM JANI VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// 0 //
184	D-WP(C)/7654/2025 WP(C)/5858/2025	ASHIM RANJAN KHATUA VS DEPUTY OMBUDSMAN, RESERVE BANK OF INDIA, BBSR	LALATENDU KANUNGO VS	// 0 //
185	D-WP(C)/7666/2025 WP(C)/5859/2025	SUDHIR KUMAR MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
186	D-WP(C)/7675/2025 WP(C)/5860/2025	DR. KIRTI KUMAR MISHRA VS STATE OF ODISHA	MANORANJAN KAR VS	// 0 //
187	D-WP(C)/7592/2025 WP(C)/5861/2025	KUMUTI MANDI VS COMMANDANT GENERAL , HOME GUARDS ODISHA	SIDHARTHA MISHRA VS	// 0 //
188	D-WP(C)/7748/2025 WP(C)/5862/2025	BABULI ROUT VS UNION OF INDIA	NIRANJAN BISWAL VS	// 0 //
189	D-WP(C)/7764/2025 WP(C)/5863/2025	MOHAN CHANDRA MAHAKUD VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
190	D-WP(C)/7240/2025 WP(C)/5864/2025	SUSANTA KUMAR PRUSTY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
191	D-WP(C)/7684/2025 WP(C)/5865/2025	DIBAKAR SAW VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
192	D-WP(C)/7694/2025 WP(C)/5866/2025	RANJIT MAHAKUR VS STATE OF ODISHA	BIKASH KUMAR DASH VS	// 0 //
193	D-WP(C)/7541/2025	SATYANANDA BANZARA	PRASANTA KUMAR MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5867/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/7688/2025 WP(C)/5868/2025	MANAS KUMAR PRADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
195	D-WP(C)/7754/2025 WP(C)/5869/2025	DAMODAR DAS VS STATE OF ODISHA	SAROJ KU. MISHRA VS	// 0 //
196	D-WP(C)/7586/2025 WP(C)/5870/2025	ROSHNA MANJARI PANDA VS BHARAT PETROLEUM CORPORATION LTD, MUMBAI	MANOJ KUMAR MOHANTY VS	// 0 //
197	D-WP(C)/7769/2025 WP(C)/5871/2025	PRABHU DUTTA PATEL VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
198	D-WP(C)/7689/2025 WP(C)/5872/2025	M/S. ASHIRBAD MOTORS, BOLANGIR VS THE COMMISSIONER CT AND GST, CUTTACK	ABHILASH MISHRA VS	// 0 //
199	D-WP(C)/7765/2025 WP(C)/5873/2025	RANJAN KUMAR PANDA VS AUTHORISED OFFICER, UCO BANK, DHARMASALA BRANCH, JAJPUR	ANJAN KUMAR BISWAL VS	// 0 //
200	D-WP(C)/7775/2025 WP(C)/5874/2025	PANDABA CHARAN MUNDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
201	D-WP(C)/7112/2025 WP(C)/5875/2025	RABINARAYAN PANIGRAHI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
202	D-WP(C)/7723/2025 WP(C)/5876/2025	JYOTSNARANI SAMAL VS SUB COLLECTOR HINDOL	BHABANI SANKAR DAS VS	// 0 //
203	D-WP(C)/7398/2025 WP(C)/5877/2025	GADADHAR PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
204	D-WP(C)/7161/2025 WP(C)/5878/2025	SIUTI PRADHAN VS	MADHUMITA PANDA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/7750/2025 WP(C)/5879/2025	UNION OF INDIA MANORANJAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0 //
206	D-WP(C)/7060/2025 WP(C)/5880/2025	DAMBARUDHAR MUDULI VS PRINCIPAL SECY. TO GOVT. OF ODISHA,	KISHORE KUMAR MISHRA VS	// 0 //
207	D-WP(C)/7705/2025 WP(C)/5881/2025	RABINDRA NATH DAS VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	// 0 //
208	D-WP(C)/7752/2025 WP(C)/5882/2025	SIDHANTHA SANKAR RAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
209	D-WP(C)/7478/2025 WP(C)/5883/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
210	D-WP(C)/7709/2025 WP(C)/5884/2025	SUCHITRA MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
211	D-WP(C)/7719/2025 WP(C)/5885/2025	MAMATAMAYEE LENKA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
212	D-WP(C)/7728/2025 WP(C)/5886/2025	M/S SRI SHUV ENTERPRISERS, JAJPUR VS THE EXECUTIVE ENGINEER(ELECT.), TPCODL, CUTTACK ELECTRICAL DIVISION	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
213	D-WP(C)/6636/2025 WP(C)/5887/2025	LAMBODAR GADNAIK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
214	D-WP(C)/7720/2025 WP(C)/5888/2025	PARAMJIT KAUR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
215	D-WP(C)/7641/2025 WP(C)/5889/2025	BASANTI BISWAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/7713/2025 WP(C)/5890/2025	NITYANANDA MOHANTY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
217	D-WP(C)/6758/2025 WP(C)/5891/2025	NARENDRA KISHORE BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
218	D-WP(C)/3053/2025 WP(C)/5892/2025	NARASINGH SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
219	D-WP(C)/7730/2025 WP(C)/5893/2025	MANORAMA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
220	D-WP(C)/7722/2025 WP(C)/5894/2025	KALYANI SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
221	D-WP(C)/7753/2025 WP(C)/5895/2025	SWARUP PRAKASH SHEE VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
222	D-WP(C)/6953/2025 WP(C)/5896/2025	JYOSTNARANI DAS VS AUTHORIZED OFFICER , CANARA BANK, CUTTACK	ANITA NANDA VS	// 0 //
223	D-WP(C)/7755/2025 WP(C)/5897/2025	RATIKANTA BEHERA VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// 0 //
224	D-WP(C)/7265/2025 WP(C)/5898/2025	M/S. KRISHNA ENGINEERING, BBSR VS COMMISSIONER OF CT AND GST, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
225	D-WP(C)/7165/2025 WP(C)/5899/2025	CHANDRASEKHAR SAHU VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
226	D-WP(C)/7820/2025 WP(C)/5900/2025	BARADA PRASANNA BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
227	D-WP(C)/7760/2025	SUBRAT KUMAR PANDA	GANESH PRASAD SAMAL	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5901/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7643/2025 WP(C)/5902/2025	MADHU DHANGADAMAJHI VS BAKSI JANI	MANORANJAN PADHY VS	// 0 //
229	D-WP(C)/6614/2025 WP(C)/5903/2025	SHREEKSHETRA NURSINGH COLLEGE, KENDRAPARA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
230	D-WP(C)/7481/2025 WP(C)/5904/2025	SIBA SANKAR DASMOHAPATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
231	D-WP(C)/7869/2025 WP(C)/5905/2025	BISHNUPADA SETHI VS CENTRAL BUREAU OF INVESTIGATION (C.B.I.), NEW DELHI	DEVASHIS PANDA VS	// 0 //
232	D-WP(C)/7751/2025 WP(C)/5906/2025	AHALYA BARIK VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// 0 //
233	D-WP(C)/7284/2025 WP(C)/5907/2025	M/S SUBHASHREE ENTERPRISES VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
234	D-WP(C)/7823/2025 WP(C)/5908/2025	NIRAKAR SECURITY AND CONSULTANCY SERVICES PVT. LTD., BUXIBAZAR, CUTTACK VS STATE OF ODISHA	ANUSU PRASAD PRADHAN VS	// 0 //
235	D-WP(C)/7779/2025 WP(C)/5909/2025	JWO DEBADUTTA SAHOO (RETD) VS UNION OF INDIA	SAMARENDRA BEURA VS	// 0 //
236	D-WP(C)/7746/2025 WP(C)/5910/2025	SANDEEP DASH VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
237	D-WP(C)/7317/2025 WP(C)/5911/2025	M/S. ODISHA MINING CORPORATION EMPLOYEES GRATUITY FUND TRUST, BHUBANESWAR VS ASSISTANT COMMISSIONER OF INCOME TAX, BHUBANESWAR	ANUSU KUMAR SAHOO VS	// 0 //
238	D-WP(C)/7625/2025 WP(C)/5912/2025	BIDYADHAR PATRA VS	PATANJALI TRIPATHY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/7806/2025 WP(C)/5913/2025	STATE OF ODISHA TULIKA KUMAR VS	LALIT KUMAR MAHARANA VS	// // ()
240	D-WP(C)/7811/2025 WP(C)/5914/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	SUKANTA KUMAR DALAI VS	// // ()
241	D-WP(C)/7649/2025 WP(C)/5915/2025	STATE OF ODISHA JAY KRUSHNA PRADHAN VS	BIBHUTI BHUSAN MISHRA VS	// // ()
242	D-WP(C)/5901/2025 WP(C)/5916/2025	STATE OF ODISHA RAJESH KUMAR PERIWAL VS	KADAR MOHAMMAD VS	// // ()
243	D-WP(C)/7819/2025 WP(C)/5917/2025	STATE OF ODISHA MITALI MISHRA VS	SUKANTA KUMAR DALAI VS	// // ()
244	D-WP(C)/4168/2025 WP(C)/5918/2025	STATE OF ODISHA BHARAT KUMAR PATI VS	SUSHANTA KUMAR PRADHAN VS	// // ()
245	D-WP(C)/7102/2025 WP(C)/5919/2025	STATE OF ODISHA M/S SHREE JAGANNATH TRADERS, CUTTACK VS	BHABANI PRASAD MOHANTY VS	// // ()
246	D-WP(C)/7693/2025 WP(C)/5920/2025	THE CHIEF COMMISSIONER GST AND CENTRAL EXCISE, BBSR COMMISSIONERATE GOLAPI SWAIN VS	GYANENDRA CHANDRA SWAIN VS	// // ()
247	D-WP(C)/4748/2025 WP(C)/5921/2025	STATE OF ODISHA BIDULATA ROUT VS	PRAMOD KUMAR ROUT VS	// // ()
248	D-WP(C)/7763/2025 WP(C)/5922/2025	STATE OF ORISSA BHABATRANA BEHERA VS	SWARUP KUMAR PATNAIK VS	// // ()
249	D-WP(C)/7144/2025 WP(C)/5923/2025	COLLECTOR, MAYURBHANJ M/S VPR MINING INFRASTRUTURE PVT LTD.,JHARSUGUDA VS	BHABANI PRASAD MOHANTY VS	// // ()
		THE COMMISSIONER OF SALES TAX ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/7277/2025 WP(C)/5924/2025	M/S MAHESHANAND LOGISTICS PVT LTD.,JHARSUGUDA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
251	D-WP(C)/7661/2025 WP(C)/5925/2025	ABHINANDAN BISWAL VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
252	D-WP(C)/7871/2025 WP(C)/5926/2025	MANU SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
253	D-WP(C)/7721/2025 WP(C)/5927/2025	ARYADHARA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
254	D-WP(C)/7762/2025 WP(C)/5928/2025	PRAKASH CHANDRA BEHERA VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// 0 //
255	D-WP(C)/7917/2025 WP(C)/5929/2025	M/S. SHANTI RESTAURANT IMFL ON SHOP, VADAPADIA, JAGATSINGHPUR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
256	D-WP(C)/7249/2025 WP(C)/5930/2025	GOBINDA CHANDRA HOTA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
257	D-WP(C)/7756/2025 WP(C)/5931/2025	SUSHEN CHANDRA BEHERA VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// 0 //
258	D-WP(C)/7757/2025 WP(C)/5932/2025	ASWANI KUMAR BEHERA VS COLLECTOR, MAYURBHANJ	SWARUP KUMAR PATNAIK VS	// 0 //
259	D-WP(C)/7789/2025 WP(C)/5933/2025	RAMAKANTA NAIK VS PARADIP PORT TRUST, JAGATSINGHPUR	BIMBISAR DASH VS	// 0 //
260	D-WP(C)/7724/2025 WP(C)/5934/2025	DR.RABINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
261	D-WP(C)/7725/2025	BUDHIA SAHU	SANTOSH KUMAR ROUT	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5935/2025	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/7817/2025 WP(C)/5936/2025	BISHNU CHARAN PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
263	D-WP(C)/6055/2025 WP(C)/5937/2025	UMAKANTA BARIK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// () //
264	D-WP(C)/7727/2025 WP(C)/5938/2025	PRATAP KUMAR BAI VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// () //
265	D-WPCRL/5822/2025 WPCRL/22/2025	BATESWAR SWAIN VS STATE OF ODISHA	SURYAKANTA DASH VS	NEMALO /103 /2024 () //
266	D-ABLAPL/3275/2025 ABLAPL/2164/2025	DEBADUTTA @ DEBU DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /287 /2024 () //
267	D-ABLAPL/4275/2025 ABLAPL/2165/2025	TAPU PATRA @ TAPU KU. PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /138 /2024 () //
268	D-ABLAPL/4280/2025 ABLAPL/2166/2025	KANHU @ KAHNU CHARAN PAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /138 /2024 () //
269	D-ABLAPL/4276/2025 ABLAPL/2167/2025	SUBHAM GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /138 /2024 () //
270	D-ABLAPL/5745/2025 ABLAPL/2168/2025	SUJIT KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SOSO /29 /2025 () //
271	D-ABLAPL/4281/2025 ABLAPL/2169/2025	SUNIRMAL KUMAR GHADEI @ GHAREI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /138 /2024 () //
272	D-ABLAPL/4279/2025 ABLAPL/2170/2025	NIMAIN CHARAN @ NIMAI KUMAR SAHOO VS	PRAVASH CHANDRA JENA VS	RAIBANIA /138 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/5475/2025 ABLAPL/2171/2025	STATE OF ODISHA SK. BASHO @ SK. BASO VS	AMULYA RATNA PANDA VS	// BINJHARPUR /45 /2025 ()
274	D-ABLAPL/5734/2025 ABLAPL/2172/2025	STATE OF ODISHA UTTAM MISHRA VS	SURYAKANTA DWIBEDI VS	// GHANTAPADA /183 /2024 ()
275	D-ABLAPL/5790/2025 ABLAPL/2173/2025	STATE OF ODISHA GOPABANDHU PRUSTI @ PRUSTY VS	JULU KHANSAMA VS	// RAIRAKHOL /241 /2024 ()
276	D-ABLAPL/5487/2025 ABLAPL/2174/2025	STATE OF ODISHA KABULA MALLIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /64 /2025 ()
277	D-ABLAPL/5793/2025 ABLAPL/2175/2025	STATE OF ODISHA RANJIT SETHI VS	SK. ZAFARULLA VS	// MANAMUNDA /88 /2021 ()
278	D-ABLAPL/5801/2025 ABLAPL/2176/2025	STATE OF ODISHA KABITA JENA VS	EKTA AGARWAL VS	// BENTKAR (42 MOUZA) UPD CUTTACK ()
279	D-ABLAPL/5507/2025 ABLAPL/2177/2025	STATE OF ODISHA SUKADEV PATTANAIAK VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /61 /2025 ()
280	D-ABLAPL/5805/2025 ABLAPL/2178/2025	STATE OF ODISHA LAXMIDHAR PARIDA VS	AMLAN SHAKTI PAUL VS	// NIRAKARPUR /33 /2025 ()
281	D-ABLAPL/5517/2025 ABLAPL/2179/2025	STATE OF ODISHA BABU @ SURYAKANTA ROUT VS	SUDHANSHU SEKHAR DASH VS	// Tantiapal Marine /11 /2025 ()
282	D-ABLAPL/5807/2025 ABLAPL/2180/2025	STATE OF ODISHA AKASH NAIK VS	RAJALAXMI BISWAL VS	// N.T.P.C. /140 /2024 ()
283	D-ABLAPL/5535/2025 ABLAPL/2181/2025	STATE OF ODISHA SK. MONTU HOQUE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BINIKA /416 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/5788/2025 ABLAPL/2182/2025	SOUMYA RANJAN DASBABU VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	BARIPADA TOWN /92 /2025 () //
285	D-ABLAPL/5738/2025 ABLAPL/2183/2025	BIKASH KUSHULIA VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /83 /2021 () //
286	D-ABLAPL/5755/2025 ABLAPL/2184/2025	NALINIKANTA MISHRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /39 /2025 () //
287	D-ABLAPL/5869/2025 ABLAPL/2185/2025	AMALENDU KUMAR GHOSAL @ AMARENDU KUMAR GHOSAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /56 /2025 () //
288	D-ABLAPL/5761/2025 ABLAPL/2186/2025	RITESH KUSULIA @ RITESH KOUSALYA VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /18 /2025 () //
289	D-ABLAPL/5871/2025 ABLAPL/2187/2025	ABHIJIT GHOSAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /56 /2025 () //
290	D-ABLAPL/5764/2025 ABLAPL/2188/2025	MANGI SAI @ M. SAIKIRRN VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /8 /2025 () //
291	D-ABLAPL/5441/2025 ABLAPL/2189/2025	KUSHA NAIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	JUDUM /159 /2024 () //
292	D-ABLAPL/5839/2025 ABLAPL/2190/2025	RAJENDRA KUMAR RANA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //
293	D-ABLAPL/5654/2025 ABLAPL/2191/2025	PINTU GOUDA @ PANDA GOUDA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	GOLANTHARA (BERHAMPUR) /140 /202 () //
294	D-ABLAPL/5768/2025 ABLAPL/2192/2025	ARJUN DHAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000068/2025
295	D-ABLAPL/5774/2025	ASHOK BAIDYA	SANJAYA KUMAR PATRI	MARINE PS AT JAMBO /129 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2193/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/5832/2025 ABLAPL/2194/2025	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	CYBER CRIME AND ECONOMIC OFFEN ( ) //
297	D-ABLAPL/5779/2025 ABLAPL/2195/2025	BABHRU PRASAD PATI VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /98 /2025 ( ) //
298	D-ABLAPL/5810/2025 ABLAPL/2196/2025	RAMA @ RAMA CHANDRA MAJHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000051/2025
299	D-ABLAPL/5781/2025 ABLAPL/2197/2025	RAJESH DHAR VS STATE OF ODISHA	SIMSON JENA VS	COLLIERY /89 /2025 ( ) //
300	D-ABLAPL/5821/2025 ABLAPL/2198/2025	GOURANGA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /280 /2024 ( ) //
301	D-ABLAPL/2808/2025 ABLAPL/2199/2025	MADAN SUNDAR PATRA @ KHARA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /177 /2024 ( ) //
302	D-ABLAPL/5849/2025 ABLAPL/2200/2025	MITU KISHORE PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	DELANGA /52 /2025 ( ) //
303	D-ABLAPL/3293/2025 ABLAPL/2201/2025	AMAR BHOLA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	//0 ( ) //
304	D-ABLAPL/5759/2025 ABLAPL/2202/2025	SABYASACHI JANA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /72 /2023 ( ) //
305	D-ABLAPL/5885/2025 ABLAPL/2203/2025	CHAITANYA TARAI @ CHAITANA TAREI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /26 /2025 ( ) //
306	D-ABLAPL/5537/2025 ABLAPL/2204/2025	SK. ABDUL WAHAB VS	PRADEEP KUMAR KUNDU VS	KHANDAGIRI P.S. /282 /2024 ( )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/5809/2025 ABLAPL/2205/2025	STATE OF ODISHA AURBINDA KUMAR HARIJAN VS	TUKUNA KUMAR MISHRA VS	// KOSAGUMUDA /203 /2024 ()
308	D-ABLAPL/4315/2025 ABLAPL/2206/2025	STATE OF ODISHA BIRENDRA BEHERA VS	KUMAR KASHYAP VS	// BALASORE SADAR /421 /2024 ()
309	D-ABLAPL/5824/2025 ABLAPL/2207/2025	STATE OF ODISHA JITENDRA JENA VS	SAROJ KUMAR PADHI VS	// PIPLI /74 /2025 ()
310	D-ABLAPL/4814/2025 ABLAPL/2208/2025	STATE OF ODISHA DR. SUSANTA KUMAR PANIGRAHI VS	DR. BINODA KUMAR MISHRA VS	// CUTTACK VIGILANCE /11 /2024 ()
311	D-ABLAPL/5844/2025 ABLAPL/2209/2025	STATE OF ODISHA(VIG.) UMAKANTA PRASAD BALIYARSINGH VS	ACHYUTANANDA PATTANAIAK VS	// JODAPADAR /19 /2025 ()
312	D-ABLAPL/5798/2025 ABLAPL/2210/2025	STATE OF ODISHA BHAGABAN JENA VS	JENAMANI JEEBAN JYOTI VS	// RANPUR /382 /2024 ()
313	D-ABLAPL/5440/2025 ABLAPL/2211/2025	STATE OF ODISHA RANJIT KUMAR PADHI VS	SANTOSH KUMAR DASH VS	// RANPUR /19 /2025 ()
314	D-ABLAPL/5921/2025 ABLAPL/2212/2025	STATE OF ODISHA JITENDRA SWAIN @ NITU SWAIN VS	SIDHARTHA DAS VS	// BALIKUDA /82 /2025 ()
315	D-ABLAPL/5893/2025 ABLAPL/2213/2025	STATE OF ODISHA SARBESWAR PATRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /51 /2025 ()
316	D-ABLAPL/5897/2025 ABLAPL/2214/2025	STATE OF ODISHA SOURAV PRADHAN @ SOURAT RANJAN PADHAN VS	BIRAJA PRASANNA DAS VS	// LOISINGHA(BOLANGIR) /24 /2025 ()
317	D-ABLAPL/5608/2025 ABLAPL/2215/2025	STATE OF ODISHA PRIYAKANTA SAMAL VS STATE OF ODISHA	SUMANTA MALIK VS	// BARI RAMACHANDRAPUR /67 /2025 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/5902/2025 ABLAPL/2216/2025	RAM SINGH MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARMABANDHA PS /11 /2023 () //
319	D-ABLAPL/5843/2025 ABLAPL/2217/2025	RINKU @ UPENDRA PRASAD KESHARI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /895 /2024 () //
320	D-ABLAPL/5851/2025 ABLAPL/2218/2025	BHARAT MAHATO VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BISRA /73 /2025 () //
321	D-ABLAPL/5859/2025 ABLAPL/2219/2025	ANNAPURNA SAHOO VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	CHANDABALI /503 /2024 () //
322	D-ABLAPL/5572/2025 ABLAPL/2220/2025	KESHAB CHANDRA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	NACHUNI /33 /2025 () //
323	D-ABLAPL/5876/2025 ABLAPL/2221/2025	SANTOSH KUMAR SEN @ LITU SEN VS STATE OF ODISHA	BHARAT JALLI VS	BANAPUR P.S. /36 /2025 () //
324	D-ABLAPL/5894/2025 ABLAPL/2222/2025	MANOJ KUMAR DASMOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
325	D-ABLAPL/5906/2025 ABLAPL/2223/2025	DEBARAJ PADHI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RANPUR /19 /2025 () //
326	D-ABLAPL/5910/2025 ABLAPL/2224/2025	DIBYALOCHAN PADHI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	RANPUR /19 /2025 () //
327	D-ABLAPL/5925/2025 ABLAPL/2225/2025	MANU BEHERA @ MANOJ BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /71 /2025 () //
328	D-ABLAPL/5927/2025 ABLAPL/2226/2025	JYOTI PRAKASH MOHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /39 /2025 () //